

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001.

No.HHC/ RG/C-19/2020-137

Dated 04.08.2021

NOTIFICATION

In view of the changed circumstances and having taken into consideration other prevalent factors, the High Court of Himachal Pradesh has decided to recommence High Court proceedings by physical mode with effect from 09.08.2021 (Monday), in supersession of all previous Notifications/Office Orders regarding functioning of the High Court.

All the SOPs issued by the High Court and Authorities from time to time shall be adhered to in letter and spirit.

BY ORDER

(Virender Singh)
Registrar General

Endst. No.HHC/RG/C-19/2020-137

Dated 04.08.2021

Copy forwarded to all concerned.

Registrar General